

(b) The portion of the P. L. 480 funds utilised for the implementation of various programmes in rural areas and house building programme for the lower and lower-middle income group people during the last three years, year-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). A statement showing the amount of funds received as loans and grants from U. S. Govt. under PL-480 and the programmes and projects on which they were utilised during 1967-68, 1968-69 and 1969-70 is laid on the table of the House. [*Placed in Library. See. No. LT—3908/70*]

**Irregularities Regarding Alleged fraud  
in London Branch of Central  
Bank of India as pointed  
out in Audit-Report**

2109. SHRI RAM AVTAR SHARMA :  
SHRI KANWAR LAL GUPTA :  
SHRI YAMUNA PRASAD MANDAL :  
SHRI SHARDA NAND :  
DR. SUSHILA NAYAR :  
SHRI SITA RAM KESRI :  
SHRI ONKAR SINGH :  
SHRI S. M. KRISHNA :  
SHRI CHENGALRAYA NAIDU :  
SHRI R. BAURA :  
SHRI N. K. SOMANI :  
SHRI R.K. AMIN :  
DR. M. SANTOSHAM :  
SHRI NANJA GOWDER :  
SHRI J. MOHAMMED IMAM :  
SHRI R. R. SINGH DEO :

Will the Minister of FINANCE be pleased to state :

(a) the details of Audit Report in which the irregularities regarding the alleged fraud in London Branch of the Central Bank of India were pointed out;

(b) the details of the letters sent by Government to the U. K. Government about Shri Sami Patel and about recovering the amount from him; and

(c) whether Government propose to bring him to India for prosecution ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE : (SHRI VIDYA CHARAN SHUKLA) : (a) There has been no Audit Report pointing out irregularities regarding alleged fraud in the London Branch of Central Bank of India. The fraud came to light in April 1970 and a complaint was lodged by the Bank with Scotland Yard, whose investigation is still in progress. Separately, the Reserve Bank has sent an inspecting officer to look into the affairs of the London Branch of Central Bank of India. He has not yet completed his investigation.

(b) The Government of India has not addressed the U. K. Government about Shri Sami Patel and about recovering the amount from him. A complaint has, however, been lodged by Central Bank of India with Scotland Yard.

(c) As Shri Sami J. Patel is a British citizen and the alleged offence has been committed in England, the investigation of the offence has to be conducted by the British Police and the prosecution, if any, has to be launched in Britain.

**Short fall in the Growth of Deposits**

2110. SHRI KANWAR LAL GUPTA :  
SHRI YAMUNA PRASAD MANDAL :  
DR. SUSHILA NAYAR :  
SHRI S.M. KRISHNA :  
SHRIMATI ILA PAL CHOUDURI :  
SHRI K. P. SINGH DEO :  
SHRI J.H. PATEL :  
SHRI RAM GOPAL SHALWALE :  
SHRI ONKAR LAL BERWA :  
SHRI OM PRAKASH TYAGI :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that there has been a short-fall in the growth of deposits of nationalised banks since July last inspite of three-fold increase in the number of new branches;